

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**  
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Subject:- Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 5961 -JK(LD) of 2021.**  
**Dated. 29- 12- 2021.**

In supersession to all the previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mushtaq Ahmad Chashoo, Additional Advocate General	1. Revenue Department 2. PW (R&B) Department. 3. Health and Medical Education 4. Jammu and Kashmir Project Construction Corporation. 5. Tourism Department. 6. Jammu and Kashmir Toursim Development Corporation. 7. Jammu and Kashmir Economic Reconstruction Agency. 8. Haj and Auquaf. 9. Hospitality & Protocol Department 10. SKIIMS
2.	Ms. Asifa Padroo, Additional Advocate General	1. Home Deptt 2. Anti Corruption Bureau 3. Jammu and Kashmir Crime Branch 4. All Unlawful Activities Prevention Act Appeals 5. Housing and Urban Development Department. 6. Department of Law, Justice and Parliamentary Affairs/SLSA. 7. Jammu and Kashmir Lake Conservation and Management Authority. 8. J&K Housing Board. 9. Forest Department 10. School Education Department
3.	Satinder Singh Kala, Additional Advocate General	1. Rural Development Department 2. Kashmir Power Distribution Corporation

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		Limited. 3. Transport Department. 4. Jammu and Kashmir Road Transport Corporation
4.	Irfan Andleeb, Deputy Advocate General	1. Jal Shakti Department. 2. Cooperative Department. 3. Chief Town Planner. 4. Architect Organization. 5. Agriculture Production and Farmers Welfare Department.
5.	Feroz Ahamd Sheikh, Deputy Advocate General	1. Social Welfare Department. 2. Department of Food, Civil Supplies and Consumer Affairs. 3. Custodian Department.
6.	Asif Maqbool, Deputy Advocate General	1. Power Development Department. 2. Jammu and Kashmir Power Development Corporation. 3. Higher Education Department 4. SICOP 5. Islamic University of Science and Technology, Awantipora. 6. Floriculture Department including Gardens and Parks.
7.	Avtar Singh Sodhi, Deputy Advocate General	1. Civil Aviation Department 2. Horticulture Department 3. J&K Academy of Art, Culture & Languages.
8.	M. Uthman Gani, Government Advocate	1. Distaster Management Relief Rehabilitation & Reconstruction Department. 2. Information Department. 3. Animal, Sheep Husbandry and Fishries Department. 4. J&K Agro Industries Department. 5. Khadi & Village Board. 6. Cases pertaining to Jammu Division pending in Hon'ble High Court Srinagar wing
9.	Mohammad Rais ud Din Ganaie. Government Advocate	1. ARI Trainings Department 2. Srinagar Development Authority 3. Urban Local Bodies 4. Government Press, Srinagar. 5. Industries and Commerce Department. 6. Geology and Mining Department.
10.	Sajjad Ashraf, Government Advocate	1. Information & Technology Department. 2. Skill Development Department. 3. SIDCO 4. Youth Services and Sports Department 5. Jammu and Kashmir Sports Council. 6. Services Selection Board. 7. Election Department. 8. Estates Department

		9. Science & Technology Department 10. Labour and Employment Department.
11.	Rekha Wangnoo, Government Advocate	1. Jammu and Kashmir Board of Professional Entrance Examination. 2. Sericulture Department
12.	Insha Haroon, Government Advocate	1. Department of Culture. 2. IMPA. 3. Jammu and Kashmir Resident Commissioner, New Delhi.
13.	Illyas Nazir Laway Government Advocate	1. Jammu and Kashmir Cable Car Corporation. 2. J&K Building & other Construction Workers Welfare Board. and 3. Tribal Affairs Department.  Note: Mr. Illyas Nazir Laway Government Advocate shall also assist Ld. Advocate General in arbitration and other allied matters

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General Administration Department, Finance Department including Financial Corporation, Planning, Development and Monitoring Department and any other Department/Corporation that has not been assigned here in above to any Law Officer shall remain with Ld. Advocate General, J&K; and

Mr. Sajjad Ashraf, Government Advocate shall assist Ld. Advocate General in cases pertaining to General Administration Department, Finance Department including Financial Corporation, and Planning, Development and Monitoring Department.

The afore-said allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

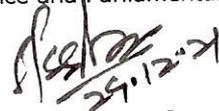
No: Law-Jud/153/2021-10

Dated:-29-12-2021.

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary), Finance Department.
3. Financial Commissioner(Additional Chief Secretary), Health and Medical Education Department.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
5. All Principal Secretaries to Government, J&K, Jammu.
6. Director General of Police, J&K, Jammu.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K, Jammu.
11. Divisional Commissioner Kashmir.
12. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.

13. All concerned Law officers.
14. Director Information, J&K, Jammu.
15. Director Archives, Archaeology and Museums, J&K, Jammu.
16. Director Litigation Kashmir.
17. Deputy Registrar, Islamic University of Science and Technology, Awantipora.  
This is with reference to his No. IUST/Reg/Adm/E/21/334 dated 01-12-2021.
18. All Officers of the Department of Law, Justice and Parliamentary Affairs.
19. Private Secretary to Chief Secretary for information of the Chief Secretary.
20. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
22. Government Order File.
23. Concerned File.

  
K. 21.12.21

**(Ashish Gupta)**

Additional Secretary to Government

  
29.12.21